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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.627/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M

Name of the Company		Sarwan Kumar Sitani (HUF)-Vs-MSP Metaliks Limited	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) KANISHK KHETAN, ADV

PETITIONER /
OPERATIONAL
CREDITOR

Kanishk Khetan
17/01/18

1) DEBARGHA BASU, ADV

CORPORATE
DEBTOR

~~Debargha Basu~~
17/1/18

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel of the operational creditor has submitted that since the parties have entered into a settlement, he want to withdraw the petition.

ORDER

Prayer is allowed. Petition is dismissed as withdrawn.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)